

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5212
ANSWERED ON:10.12.2010
HYDRO POWER PROJECTS
Naranbhai Shri Kachhadia

Will the Minister of POWER be pleased to state:

(a) whether the Central Electricity Authority or Central Water Commission or any other agency has assessed the Hydro Power potential which can be harnessed in the country including Gujarat;

(b) if so, the details thereof;

(c) whether any request has so far been received by the Union Government from the State Government of Gujarat for sharing of power; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): Studies in respect of Re-assessment of hydro-electric potential of the country were completed by the Central Electricity Authority (CEA) in 1987. According to these studies, the hydro power potential of the country in terms of Installed capacity (I.C.) is estimated at 148701 MW out of which 145320 MW of the potential consists of hydro electric schemes having I.C. above 25 MW. In Gujarat, the hydro power potential in terms of installed capacity is estimated at 619 MW (590 MW from schemes having I.C. above 25 MW).

(c) & (d) : As per information, received from the CEA, no request has been received so far from the State Government for development and construction of hydro electric project on power sharing basis. However, Gujarat State has been allotted share from the following under construction hydro electric projects in Arunachal Pradesh:-

S. No. Name of Project I.C. (MW) Gujarat`s Share (MW)

1 Subansiri Lower 2000 162

2 Kameng HEP 600 48